

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

**IA(IBC)(LIQ.)/ 09(MB)2024
IN C.P. (IB)/1055(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.05.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Vindhyavasini Buildcon Private Limited

SECTION: 7, 33(1) (b) (i) to (iii) r/w Sec 33(3) OF THE INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Gulfam Khan i/b A&G Legal Associates LLP, Ld. Counsel for Applicant present. None present for the Respondent.
2. On request of Ld. Counsel for the Applicant, list this matter on **10.06.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)